<u>NOTICE</u>

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that :

The Division Bench comprising of **the Hon'ble Dr. Justice Neela K. Gokhale and the Hon'ble Shri Justice Firdosh P. Pooniwalla** have issued the following directions regarding the Vacation Court from 02nd June, 2025 to 08th June, 2025 :

- 1. The Court will assemble at 10:30 a.m. on 3^{rd} June, 2025 and 6^{th} June, 2025.
- 2. No mentioning of matters is permitted. Circulation will be granted by way of praecipe only.
- 3. Circulation practipes be submitted to the Associate/Sheristedar, as the case may be by 11:00 a.m. on the previous day of the Court day.
- 4. Praecipe shall be in brief and must contain following particulars :
 - (i) Date of filing of the matter.
 - (ii) Date of impugned order / cause of action,
 - (iii) Urgency to move vacation court,
 - (iv) Also, statement if circulation was previously

applied for and refused during this vacation.

 Only matters in which circulation is granted will be listed on board.

Dated this 29^{th} day of May, 2025.

By Order,

sd/-(A. H. Laddhad) Prothonotary & Sr. Master, High Court, O.S. Bombay.

sd/-(A.N. Mare) I/c. Registrar (Judl-I), High Court, A.S., Bombay.